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Title: Introduction of the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2010 .

MADAM SPEAKER: Now, Item No. 19A. Mr. Pawan Kumar Bansal.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):
Madam, I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

The motion was adopted.

MADAM SPEAKER: The Minister may now introduce ** the Bill.

SHRI PAWAN KUMAR BANSAL: I introduce the Bill.

MADAM SPEAKER: The House stands adjourned to meet again at 2.15 p.m.

13.18 hrs.

The Lok Sabha then adjourned for Lunch till Fifteen minutes

past Fourteen of the Clock.

14.15 hrs.

The Lok Sabha re-assembled after Lunch at Fifteen minutes

Past Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)